

**HIGH COURT OF TRIPURA
AGARTALA**

No.F.4(22)-HC/17/ 6789

Dated, Agartala, the 6th April, 2017

NOTIFICATION

In exercise of the powers conferred under Article 229 of the Constitution of India read with Rule 5 of the High Court of Tripura Services (Appointment, Conditions of Service and Conduct) Rules, 2014, Hon'ble the Chief Justice of the High Court of Tripura has been pleased to appoint Smti. Sima Datta, Private Secretary-I, High Court of Tripura on promotion as Secretary to Hon'ble the Chief Justice & Hon'ble Judges, High Court of Tripura, Agartala temporarily in the Pay Band 4 of Rs.15600-39100/- with Grade Pay of Rs.6800/- plus other allowances as admissible under the rules with effect from the date of her joining in the existing vacancy.

Smti. Datta will remain on officiating basis for a period of 2 (two) years as per High Court of Tripura Services (Appointment, Conditions of Service and Conduct) Rules, 2014.

By Order

Sd/-

(S. G. Chattopadhyay)
Registrar General

Memo No.F.4(22)-HC/2017/6790-840

Dated, Agartala, the 6th April, 2017

Copy to:-

1. The Accountant General, Tripura, Agartala.
2. The LR & Secretary, Law Department, Government of Tripura, Agartala.
3. The Registrar (Vigilance), High Court of Tripura, Agartala.
4. The Registrar (Judicial), High Court of Tripura, Agartala.
5. The Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala.
6. The Registrar (Admn.), High Court of Tripura, Agartala.
7. The Joint Registrar, High Court of Tripura, Agartala.
8. All Deputy Registrars, High Court of Tripura, Agartala.
9. The Chief Librarian, High Court of Tripura, Agartala.
10. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala.
11. The Secretary to the Registrar General, High Court of Tripura, Agartala.

12. All Assistant Registrars, High Court of Tripura, Agartala.
13. The Treasury Officer, Treasury No.II, Agartala.
14. The System Analyst, High Court of Tripura, Agartala for uploading the notification in the official Website of the High Court of Tripura, Agartala.
15. All Superintendent, Sr. Grade Translator-cum-I/C of P B. Section, Court Officer, High Court of Tripura, Agartala.
16. The Manager, Tripura Government Press, A. D. Nagar, Agartala for publication of the notification in the next issue of Tripura Gazettee.
17. The Cashier, High Court of Tripura, Agartala.
18. Smti. Sima Datta, Private Secretary-I, High Court of Tripura, Agartala.
19. Personal file of concerned employee.
20. Order file.


6.4.17
Registrar General